INCOME TAX APPELLATE TRIBUNAL

CELEBRATION OF 70^{th} CONSTITUTION DAY ON 26^{TH} NOVEMBER, 2019

CELEBRATIONS AT ITAT, DELHI BENCHES

70th Constitution Day (संविधान दिवस) has been grandly celebrated in the Income Tax Appellate Tribunal, New Delhi. Hon'ble Justice P.P. Bhatt, President ITAT along with Shri G.S. Pannu Hon'ble Vice-President (D.Z.), Hon'ble Members, Officers and Staff of ITAT, Senior Departmental Representatives and all bar Members of ITAT Bar Association took part in this celebration at ITAT office at 10th Floor.

Hon'ble Justice P.P. Bhatt, President ITAT unveiled Preamble Plaque in the Chamber No. 1 at 10^{th} Floor, ITAT, New Delhi.

Shri G.S. Pannu, Hon'ble Vice-President (D.Z.), ITAT, welcomed the Hon'ble President, ITAT and all other participants. Hon'ble President ITAT addressed the gathering and read the preamble to the Constitution of India in Hindi followed by all the participants.

Hon'ble Vice-President (D.Z.) read the preamble to the Constitution of India in English followed by all the participants. Ld. CIT (DR) Shri S.S. Rana read article 51A of the funda

mental duties in Hindi followed by all the participants. Shri Ajay Wadhva, Ld. President, ITAT Bar Association read article 51A of the fundamental duties in English followed by all the participants.

Shri H.S. Sidhu, Hon'ble Judicial Member, ITAT, New Delhi paid vote of thanks to Hon'ble President, ITAT, Hon'ble Vice-President(DZ), ITAT and all the participants. The Celebration was concluded with singing of National Anthem by all the participants.





CELEBRATIONS AT ITAT, MUMBAI BENCHES

70th Constitution Day was celebrated at the Income Tax Appellate Tribunal, Mumbai benches on 26.11.2019, to spread the message of ideals that the Constitution of India strives for and to spread awareness about the Constitution in general.

A meeting was held in the conference hall which was attended by the entire ITAT family including the Vice-President, the Members, the Senior Officers and other staff members. Hon'ble Vice-President made his opening remarks about the importance of the Constitution Day and the ideals of the Constitution of India. The Preamble of the Constitution was read out in Hindi by Hon'ble Shri Mahvir Singh, Judicial Member and in English by Hon'ble Shri Shamim Yahya, Accountant Member. Thereafter, the Fundamental Duties enshrined in the Constitution were read out by Hon'ble Shri Saktijit Dey, JM. Hon'ble Shri M.K Aggarwal, AM and Hon'ble Shri. N.K. Pradhan, AM also spoke on the occasion.

One more meeting was also held in the conference hall at 1 p.m. This meeting was attended by the Vice-President and the Members of the ITAT, and IRS officers posted in the ITAT, and representatives of lawyers and Charted Accountants appearing before the Income Tax Appellate Tribunal. The speakers on the occasion included, apart from Hon'ble Vice-President and Hon'ble Members, Shri Y.P Trivedi, Dr. Shiv Ram, Shri J.D Mistry (all Senior Advocates), Shri Rajan Vora (Charted Accountant), Shri Michael Jerald (IRS), Shri Anand Mohan (IRS), Shri Srinivasan (IRS), Smt Kavita (IRS). The meeting was followed by a tea party.



GLIMPSES OF 70TH CONSTITUTION DAY CELEBRATIONS AT VARIOUS BENCHES OF INCOME TAX APPELLATE TRIBUNAL

ITAT, PUNE BENCHES

70th Constitution Day was celebrated at ITAT, Pune Benches under the guidance of Shri R.S. Syal, Hon'ble Vice President (PZ). Members and Staff of the Bench and representatives of Department and Bar participated in the celebrations. Hon'ble Vice President spoke about the principles of Constitution, Fundamental Rights and Duties.





ITAT, KOLKATA BENCHES

Constitution Day has been grandly celebrated at ITAT, Kolkata Benches. Shri P.M. Jagtap, Hon'ble Vice President (KZ & HZ), Members and Staff of the Bench participated in the celebrations. Members of Bar and Income Tax Department actively participated on the occasion. Hon'ble Vice President emphasized the objective of the Constitution seeking to protect the basic rights of the people and the spirit of human liberty.





ITAT, JODHPUR BENCH

Constitution Day has been grandly celebrated at ITAT, Jodhpur Bench. Shri N.K. Saini, Hon'ble Vice President, Chandigarh Zone presided over the celebrations. Hon'ble JM and Staff of the Bench participated in the celebrations. Hon'ble Vice President emphasised on Fundamental Rights, Directive Principals of State Policy and Fundamental Duties as envisaged in the Constitution in letter and spirit.





ITAT, BANGALORE BENCHES

Constitution Day has been grandly celebrated at ITAT, Bangalore Benches. Shri N.V. Vasudevan, Hon'ble Vice President (BZ), Members and Staff of the Bench participated in the celebrations. Hon'ble Vice President highlighted the need to comply with the Fundamental Duties as envisaged in the Constitution in letter and spirit.





ITAT, LUCKNOW BENCHES

70th Constitution Day has been celebrated at ITAT, Lucknow Benches. Shri A.D. Jain, Hon'ble Vice President (LZ), Members and Staff of the Bench participated in the celebrations. It was decided that talks, symposiums and other appropriate awareness programmes to be organized through out the year commemorating this occasion.





ITAT, CHANDIGARH BENCHES

70th Constitution Day has been celebrated at ITAT, Chandigarh Benches. Smt. Diva Singh, Senior Member, Members and Staff of the Bench, Departmental Representatives and Members of Bar participated in the celebrations. Smt. Diva Singh emphasized on the Fundamental Rights, Directive Principles of State Policy and Fundamental Duties enshrined in the Constitution.





ITAT, CHENNAI BENCHES

Constitution Day has been celebrated at ITAT, Chennai Benches with patriotic fervour. Shri NRS Ganeshan, Senior Member, Members and Staff of the Bench, Departmental Representatives and Members of Bar participated in the celebrations. Participants read out the Preamble of the Constitution.





ITAT, HYDERABAD BENCHES

70th Constitution Day has been grandly celebrated at ITAT, Hyderabad Benches. Smt. P. Madhavi Devi, Senior Member, Members and Staff of the Bench participated in the celebrations. Departmental Representatives and Members of Bar also took part in the celebrations.





70th Constitution Day Celebrations at ITAT, Agra Bench



70th Constitution Day Celebrations at ITAT, Cuttack Bench



70th Constitution Day Celebrations at ITAT, Indore Bench



70th Constitution Day Celebrations at ITAT, Surat Bench



70th Constitution Day Celebrations at ITAT, Jaipur Benches



70th Constitution Day Celebrations at ITAT, Amritsar Bench



MEDIA COVERAGE

DAINIK BHASKAR, DELHI - 27.11.2019



आईटीएटी ने दिल्ली सहित देशभर के सभी बेंच में मनाया संविधान दिवस



जस्टिस पीपी भटट संविधान दिवस के मौके पर लोगों को संबोधित करते हए।

भास्कर न्युज नई दिल्ली

इनकम टैक्स एपेलेट ट्रिब्युनल (आईटीएटी) ने 26 नवंबर को संविधान दिवस के मौके पर कार्यक्रम आयोजित किया। आईटीएटी के देशभर के सभी बेंच में इस मौके पर कार्यक्रम आयोजित किए गए। गौरतलब है कि केंद्र सरकार ने 70वां संविधान दिवस के मौके पर देशभर में जागरूकता फैलाने साल भर चलने वाले जागरूकता के मकसद से 26 नवंबर 2019 से 26 नवंबर 2020 तक जागरूकता अभियान चलाने का फैसला किया है। दिल्ली में आयोजित कार्यक्रम की अध्यक्षता

आईटीएटी के अध्यक्ष जस्टिस पीपी भटट ने की। इस कार्यक्रम में आईटीएटी के उपाध्यक्ष, दिल्ली जोन जीएस पञ् सहित सदस्य और रजिस्ट्री अधिकारी मौजद थे। कार्यक्रम में वकील और चार्टर्ड एकाउंटेंट भी मौजूद थे। जस्टिस भटट ने संविधान की प्रस्तावना पटिटका का अनावरण कर कार्यक्रम की शुरुआत की। जस्टिस पीपी भट्ट के अनुसार अभियान के दौरान आईटीएटी देशभर के अलग-अलग बेंच में विभिन्न कार्यक्रम आयोजित कर लोगों को संविधान के मुल तत्त्व से अवगत कराएगा।

HINDUSTAN, AGRA - 27.11.2019

अधिकार मांगने से पहले निभाएं अपने दायित्व

आगरा विरेष्ठ संवाददाता

यदि हर नागरिक अपने अधिकार मांगने से पहले दायित्वों का निवंहन करे तो समस्याएं ही नहीं रहेंगी। जरूरी है कि हम भारतीय संविधान में विधिक मूल्यों को अपने जीवन में उतारने के साध-साध ही कर्तव्यों का निवर्तन करें। मंगलवार की संजय प्लेस में सीजीओ कॉम्प्लेक्स स्थित आयकर अपीलीय अधिकरण में आयोजित संविधान दिवस गोष्ठी में यह बात वक्ताओं ने रखी।

अधिकरण के सदस्य ललित कुमार ने कहा कि सभी नागरिकों को स्वेच्छा से यातायात नियमों का पालन करना चाहिए।

उन्होंने पर्यावरण के प्रति दायित्व की रखा। अपेक्षा की कि बिना किसी के दबाव के ही लोग जिम्मेदारी का नियंहन करते हुए पौधारोपण करेंगे। बालश्रम की लेकर कहा कि इसका उत्पलन संघव है। यदि सभी नागरिक किसी बालक से श्रम कराने की बजाए उसको शिक्षित करने के बारे में सोचें। अन्य वक्ताओं ने भी विचार रखे। अधिकरण के पूर्व उपाध्यक्ष आरएम मेहता, आयकर आयक्त अपील सुनील वाजपेयी, विभागीय प्रतिनिधि वसीम अरशद, पंकज गर्ग, अनिल वर्मा, नवीन गर्ग, दीपेन्द्र मोहन, राजेन्द्र शर्मा, साहिब सत्संगी, अनुराग सिन्हा आदि की उपस्थित रही।



वंगलवार को सीजीओं कॉम्लेक्स में विचार व्यक्त करते अधिकरण सदस्य। • हिन्दुस्तान

भारत का संविधान पूरी में सर्वश्रेष्ट है

आगरा कार्यालय संवाददाता

संविधान दिवस पर मंडलायुक्त अनिल कुमार ने कमिश्नरी में अधिकारियों व कर्मचारियों की संविधान प्रतिज्ञा व मीलिक कर्तव्यों का पालन करने की शपथ दिलाई। उन्होंने कहा कि संविधान में सभी के कर्तव्य और अधिकारों को इंगित किया गया है। वहीं नगर निगम सभाकक्ष में पार्षदों, अधिकारियों और कर्मचारियों ने संविधान की शपथ ली। नगर आयुक्त अरुण प्रकाश ने कहा कि भारत का संविधान दुनिया में सर्वश्रेष्ठ है।

वहीं भारतीय जनता पार्टी आगरा महानगर अनुस्चित मोचां द्वारा राकेश चौधरी की अध्यक्षता में कार्यक्रम का आयोजन हुआ। डॉ. आंबेडकर बार एसोसिएशन की ओर से छीपीटोला स्थित सामुदायिक भवन पर विचार गोप्ठी हुई। वहीं उमरी पब्लिक स्कूल जगदीशपुरा में स्कूल प्रबंधक ने बच्चों को संविधान की खुबियां बताई। आयकर अनुसूचित जाति/ जनजाति कर्मचारी कल्याण संघ के संजय प्लेस स्थित ऑफिस में कार्यक्रम में उप आयुक्त बीनू ने संविधान द्वारा प्रदत्त अधिकारों के बारे में बताया।